

**MOST IMMEDIATE**

**By Special Messenger/E-mail**

**ELECTION COMMISSION OF INDIA**

Nirvachan Sadan, Ashoka Road, New Delhi-110001

No. 464/ECI/LET/EEM/Exp. Obs./EEPS/2021/Vol. I

Dated: 15.03.2021

To

Shri. S. A. Ansari, Under Secretary (Ad. II) & Nodal Officer,  
M/o Finance, Deptt. of Revenue, Central Board of Indirect Taxes & Customs,  
Room No. 47B, North Block,  
New Delhi.  
([saansari1967@gmail.com](mailto:saansari1967@gmail.com))

Sub:- General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021-Relieving of Expenditure Observer – Reg.

Sir,

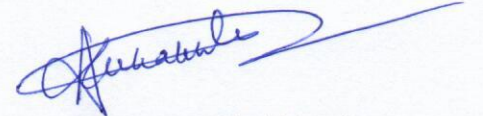
I am directed to refer to the Commission's letter of even number dated 05.03.2021, 06.03.2021, 08.09.2021, 09.09.2021, 10.03.2021 and 11.03.2021 regarding deployment of Expenditure Observers in General Elections to Legislative Assemblies of Assam, Kerala, Puducherry, Tamil Nadu and West Bengal, and some Bye-elections, 2021, and to state that following **3 IRS(C&IT)** officers have been relieved from Expenditure Observer duty:

- 1. Marut Tripathi, IRS(C&IT):2010 (R-21567)**
- 2. Ayaz Ahmed Kohli, IRS(C&IT):07(R-19207)**
- 3. Amit Kumar Singh, IRS(C&IT):2011 (R-21595)**

These 3 IRS(C&IT) Officers are now kept in reserve.

2. You are requested to intimate the Expenditure Observers accordingly

Yours faithfully,



(Anup Kumar Khakhary)  
Under Secretary  
([khakharyanup@eci.gov.in](mailto:khakharyanup@eci.gov.in))